

- (b) if so, the details thereof; and
 (c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) to (c). Under the provisions of PFA Rules, 1955, every package of 'Pan Masala' and advertisements relating thereto shall carry the following warning, namely:—

"Chewing of Pan Masala may be injurious to Health".

The Government has also decided to discontinue broadcast telecast of advertisement on 'pan masala' over AIR/TV keeping in view the consideration of public health.

The Government has also banned advertisements of cigarettes and other tobacco based products in official media like AIR/TV, etc. Advertisements of tobacco products have been banned in sports arena and also in other public places. In other advertisements appearing in newspapers, magazines, packets of cigarettes, etc., statutory warning that 'Smoking is injurious to health' is being displayed.

[*Translation*]

Inferior Rice to Delhi

1049. SHRI KALPNATH SONKAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether wheat and rice of inferior quality is being supplied in various ration shops of Delhi;

(b) if so, the reasons therefor; and

(c) the steps being taken by the Government to supply better quality of wheat and rice to ration card-holders?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SARWAR HUSSAIN): (a) to (c). Food Corporation of India is supplying fair average quality of wheat and rice as per approved specifications. Delhi State Civil Supplies Corporation checks the stock at the time of obtaining supply to see that good quality material is transported to Fair Price Shops. The Fair Price Shops display representative samples of food articles at their shops to enable the consumer to compare the quality.

Since massive operations are involved, it is possible that there may be a few instances, where ration of comparatively poor quality is allegedly supplied. Arrangements have been made to replace the commodity in such cases if reported within prescribed time.

[*English*]

Environmental Safeguards In Master Plan

1050. SHRI HARISH PAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Master Plan for the Capital (Delhi) has been finalised; and

(b) if so, the facilities to be provided in the rural areas from environmental point of view?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) and (b). The modified Master Plan for Delhi with perspective of 2001 which came into force w.e.f. 18.90 recommends the provision of water supply, medical, health and education facilities etc. in the rural areas of Delhi.